

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 966  
TO BE ANSWERED ON 02.03.2016**

**PM 15-POINT PROGRAMME**

**966: SHRI ADHIR RANJAN CHOWDHURY:  
SHRI BADRUDDIN AJMAL:  
SHRI SHIVKUMAR UDASI:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the aims and objectives of Prime Minister's 15 Point Programme for the welfare of minorities including the details of 15-Points and the schemes included for the purpose;
- (b) whether the Government has reviewed/evaluated the physical and financial performance of the programme and if so, the details of physical and financial achievements made under the schemes included in the programme;
- (c) whether the Government proposes to remodel the said programme for its effective implementation; and
- (d) if the details thereof and the changes likely to be made in the said programme and the steps taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

(a): The aim of Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15-PP) is to ensure that the benefits of various Government schemes for the underprivileged reach the disadvantaged sections of the minority communities. In order to ensure that the benefits of various Government schemes flow equitably to minorities, this programme stipulates allocation of a certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for minorities. Out of a total of 24 schemes/initiatives covered under the Programme, 12 schemes / initiatives are meant exclusively for minorities.

The objectives of the Prime Minister's New 15 Point Programme are as under:

- (i) Enhancing opportunities for education;
- (ii) Ensuring an equitable share for minorities in economic activities and employment, through existing and new schemes, enhanced credit support for self-employment, and recruitment to State and Central Government jobs;
- (iii) Improving the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes; and
- (iv) Prevention and control of communal disharmony and violence.

The details of 15-Points and the schemes/initiatives included under the Programme are at Annexure.

(b) to (d): Ministry of Minority Affairs, being the nodal Ministry for PM's New 15-PP, reviews and monitors the progress of implementation of various schemes/ initiatives included under this Programme, in review meetings held on quarterly basis under the chairmanship of Secretary (Minority Affairs) with the Nodal Officers of concerned implementing Ministries/ Departments. The progress of implementation of the Programme is also monitored by a Committee of Secretaries once in six months and a report is submitted to the Cabinet.

The concerned implementing Ministries / Departments get their scheme (s) evaluated in order to assess their impact on the minority beneficiaries. The corrective and improvement measures are contingent upon the outcome of periodic reviews and the evaluation reports, which is a continuous process.

The details of physical and financial achievements made under the schemes since inception of the programme is given in Annexure.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 966 FOR 02.03.2016 RAISED BY SHRI ADHIR RANJAN CHOWDHURY, SHRI BADRUDDIN AJMAL AND SHRI SHIVKUMAR UDASI REGARDING, 'PM 15-POINT PROGRAMME'**

**DETAILS OF THE SCHEMES INCLUDED UNDER PRIME MINISTER'S NEW 15 POINT PROGRAMME AND PHYSICAL / FINANCIAL ACHIEVEMENTS MADE THEREUNDER**

S. N.	Stipulations of PM's New 15 Point Programme	Schemes / Initiatives	Achievements since inception up to 31.12.2015 (as per information furnished by concerned Ministries / Departments from time to time).
1.	Equitable availability of ICDS Services	(i) Integrated Child Development Services (ICDS) scheme providing services through Anganwadi Centres (AWCs) – Ministry of Women & Child Development (M/o WCD)	During the period 2006-07 to 31.12.2015, nearly 2.41 lakh AWCs/Mini AWCs have been operationalized in 1228 minority concentrated blocks.
2.	Improving access to School Education	Sarva Shiksha Abhiyan (SSA) and Kasturba Gandhi Balika Vidyalayas (KGBVs) – Ministry of Human Resource Development	Under SSA the following works have been taken in the minority concentration districts: <ul style="list-style-type: none"> <li>• Primary schools constructed: 16,229</li> <li>• Upper primary school constructed: 8,151</li> <li>• Additional classrooms constructed: 241,131</li> <li>• New primary schools opened: 21,486</li> <li>• Upper primary schools opened: 11,871</li> <li>• No of teachers sanctioned: 125,386</li> <li>• No. of KGBVs operationalized: 555</li> </ul>
3.	Greater resources for teaching Urdu	(i) Greater Resources for Teaching of Urdu – Ministry of Human Resource Development	Rs. 4.88 crore has been released so far for 2088 Urdu teachers.
4.	Modernizing Madarsa Education	(i) Scheme for Providing Quality Education in Madarsas (SPQEM) - Ministry of Human Resource Development (ii) Scheme for Infrastructure Development of Minority	(i) 72,595 Madarsas and 1,44,490 teachers assisted with an amount of Rs. 977.15 crore (up to 21.10.2015).  (ii) 948 minority institutions

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		Institutions (IDMI) - Ministry of Human Resource Development	assisted and Rs. 141.11 crore released (up to 21.10.2015).
5.	Scholarships for meritorious students from minority communities	(i) Pre-matric Scholarship - Ministry of Minority Affairs (ii) Post-matric Scholarship - Ministry of Minority Affairs (iii) Merit-cum-Means Scholarship - Ministry of Minority Affairs (iv) Maulana Azad National Fellowship - Ministry of Minority Affairs	(i) More than 339 lakh Pre-matric scholarships awarded. (ii) More than 43 lakh Post-matric scholarships awarded. (iii) More than 4.8 lakh Merit-cum-Means based scholarships awarded. (iv) 4,532 Fresh Fellowships awarded (excluding renewals).
6.	Improving educational infrastructure through the Maulana Azad Education Foundation	(i) Grant in Aid to Maulana Azad Education Foundation (MAEF) for promotion of education - Ministry of Minority Affairs	The corpus of MAEF was increased from Rs. 200 crore to Rs. 1,136 crore till December, 2015.
7.	Self-Employment and Wage Employment for the poor	(i) The Swarnjayanti Gram Swarojgar Yojana (SGSY) revamped as National Rural Livelihoods Mission (NRLM) – Ministry of Rural Development  (ii) The Swarnjayanti Shahari Rojgar Yojana (SJSRY) revamped as National Urban Livelihoods Mission (NULM) – Ministry of Housing & urban Poverty Alleviation	(i) 1,245,279 persons from minorities communities assisted under Swarnjayanti Grameen Swarojgar Yojana (SGSY) / Aajeevika.  (ii) 680,051 beneficiaries from minority communities assisted under different sub-schemes of SJSRY/ NULM and an amount of Rs. 275.03 crore released.
8.	Upgradation of skills through technical training	(i) Upgradation of Industrial Training Institutes (ITIs) into Centres of Excellence – Ministry of Labour & Employment	Rs. 159.69 crore have been spent on upgradation of 60 ITIs located in minority concentrated districts into Centres of Excellence.
9.	Enhanced credit support for economic activities	(i) To strengthen the NMDFC by providing it greater equity support – Ministry of Minority Affairs	(i) The Cabinet has approved the increase in authorized share capital of NMDFC from Rs. 1,500 crore to Rs. 3,000 crore. The Paid up Capital of NMDFC has been increased from Rs. 1,215.45 crore to

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		(ii) Priority Sector Lending by Public Sector Banks – Department of Financial Services	Rs. 1,365.45 crore.  (ii) The Priority Sector Lending (PSL) disbursement for minorities has steadily increased from 10.6% in 2007-08 to 15.16% (total outstanding against minorities is Rs. 276,979.20 crore as on 30.09.2015).
10.	Recruitment to State and Central Services	(i) Guidelines for special consideration in recruitment to minorities (For this purpose, the composition of selection committees should be representative.) – Department of Personnel & Training  (ii) Free Coaching and Allied Scheme – Ministry of Minority Affairs	(i) Guidelines regarding inclusion of minority member in selection committees and wide publicity to government vacancies have been issued by DoPT in July, 2007, which are being reiterated by DoPT from time to time. During the year 2014-15, the recruitment of minorities in government/PSU jobs was around 9% of total fresh recruitments made during the year (figures provisional).  (ii) 66,734 minority students given free coaching and an amount of Rs. 159.57 crore released.
11.	Equitable share in rural housing scheme	Indira Awaas Yojana (IAY)	30,79,014 houses sanctioned for minority communities and Rs. 11,175.89 crore spent under Indira Awaas Yojana (IAY).
12.	Improvement in condition of slums inhabited by minority communities	(i) Integrated Housing & Slum Development Programme (IHSDP) – Ministry of Housing & Urban Poverty Alleviation  (ii) Basic Services for Urban Poor (BSUP) - Ministry of Housing & Urban Poverty Alleviation  (iii) Urban Infrastructure and	(i) Projects of Rs. 2,171.53 crore (22.51% of total) undertaken in 138 cities/ towns having substantial minority population sanctioned under IHSDP.  (ii) Projects of Rs. 5,894.89 crore (25.44% of total) undertaken in 24 cities/ towns having substantial minority population sanctioned.

S. N.	Stipulations of PM's New Point Programme	Schemes / Initiatives	Achievements since inception up to 31.12.2015 (as per information furnished by concerned Ministries / Departments from time to time).
		<p>Governance (UIG) – Ministry of Urban Development</p> <p>(iv) Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) – Ministry of Urban Development</p> <p>(v) National Rural Drinking Water Programme (NRDWP) – Ministry of Drinking Water &amp; Sanitation</p>	<p>(iii) Projects of Rs. 10,259.78 crore (15.81% of total) undertaken in 18 cities/ towns having substantial minority population sanctioned under UIG.</p> <p>(iv) Projects of Rs. 2,048.91 crore (9.87% of total) undertaken in 95 cities/ towns having substantial minority population sanctioned.</p> <p>(v) Released Rs. 20,257.72 crore for 15,901 habitations, with substantial minority population covered.</p>
13.	Prevention of communal incidents	Revised guidelines on communal harmony – Ministry of Home Affairs.	MHA has issued revised guidelines to the States and Union Territories in June, 2008 to promote communal harmony.
14.	Prosecution for communal offences		
15.	Rehabilitation of victims of communal riots		

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